
DIRECTORATE OF PLANT PROTECTION, QUARANTINE AND STORAGE, SENIOR TECHNICAL ASSISTANT (CHEMISTRY), RECRUITMENT RULES, 1989

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DIRECTORATE OF PLANT PROTECTION, QUARANTINE AND STORAGE, SENIOR TECHNICAL ASSISTANT (CHEMISTRY), RECRUITMENT RULES, 1989

G.S.R. 23, dated 26th December, 1989.-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, and in supersession of the Directorate of Plant Protection, Quarantine and Storage, Senior Technical Assistant (Chemistry), Recruitment Rules, 1989 except .as respect to things done or omitted to be done before such supersession, the President hereby makes the following rules, regulating the method of recruitment to the post of Senior Technical Assistant (Chemistry) in the Directorate of Plant Protection, Quarantine and Storage, namely :-

1. Short title and commencement :-

(1) These rules may be called the Directorate of Plant Protection, Quarantine and Storage, Senior Technical Assistant (Chemistry), Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said posts, its classification and the scale of pay attached thereto, shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, other qualifications etc

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The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualification :-

No person.-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

1

Name of post.	Number of post.	Classifi-	Scale of	Whether	Age limit
		cation.	pay.	Selection	for direct
				post or non-	recruits.
				selection	
				post.	
1	2	3	4	5	6
Senior Tech-	6* (1989)	General	Rs.	Non	Not exceed-

nical Assistant (Chemistry).	* Subject to variation	Central Service,	1640- 60-	selection.	ing 30 years. (Relaxable
	dependent on work load.	Group 'B' Non-	2600- EB-75-		for Govern- ment Ser-
		Gazetted	2900.		vants upto 4
		Non-			years in ac-
		Ministe-			cordance with
		rial.			the instruc-
					tions or or-
					ders issued by
					the Central
					Government).
					Note : The
					crucial date
					for determi-
					ning the
					age limit.
					shall be the
					closing date
					for receipt
					of applica-
					tions from
					candidates
					in India
					(other than
					those in
					Andaman
					& Nicobar
					Islands and
					Laksha-
					dweep).